

In the National Company Law Tribunal, Jaipur

Item No. 01

CP No. (IB)-34/9/JPR/2020

UNDER SECTION 9 OF IBC, 2016

In the matter of:

Sunshow Speciality Chemical Company Ltd.Applicant/Petitioners

VS.

Prayag Polytech (P) Ltd.Respondent

Order delivered on 29.01.2020

**Coram: SH. P. S. N. PRASAD, HON'BLE JUDICIAL MEMBER
SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER**

For Petitioner (s) : Veyankatesh Garg, Adv.

For Respondent(s) : None-appeared

ORDER

Heard the submissions made by the counsel for the Operational Creditor.
Perused the paper book. Serve notice on the Corporate Debtor within 10 days.
Post the matter to 27.02.2020.

Sd—

**(RAGHU NAYYAR)
TECHNICAL MEMBER**

Sd—

**(P. S. N. PRASAD)
JUDICIAL MEMBER**